

(c) Roads and wells are being provided in the area allotted for rehabilitation at Company's cost.

The Company is selecting persons who have a certain educational qualification, from among the persons to be evicted, for training them to take up jobs in the Cochin Fertilizer Project.

Permission has been given to the owners to take the structures in the acquired land costing less than Rs. 1,000 free of cost.

Judgement in Espionage Case

894. **Shri Utiya:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government's attention has been drawn to the judgement delivered by the Presidency Magistrate, Calcutta in the Azizul Islam espionage case;

(b) whether it is a fact that there is no law under which espionage cases can be prosecuted and conviction obtained in peace time and/or/when there is no emergency; and

(c) if so, whether Government have under consideration a proposal to introduce legislation making espionage offences punishable with imprisonment and fine?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The Indian Official Secrets Act, 1923 provides for prosecution of persons involved in espionage cases even in peace time. It is proposed to make the existing provisions of the Act more effective and an amending Bill has been introduced in the Lok Sabha for this purpose.

Inland Letters

895. **Shrimati Ramdulari Sinha:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that inland letters are not available in most of the Post Offices of Patna and muffasil for several days;

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(b) whether it is also a fact that in Mahendrughat Post Office of Patna, there was a dearth of inland letters for several days in the second week of October;

(c) if so, the reasons therefor; and

(d) whether Government are aware that such scarcity has resulted in black-marketing of inland letters?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) There had been some shortages of Inland Letter Cards in post Offices under Patna H.O. in the first fortnight of October, 1966.

(b) There is no post office by the name of Mahendrughat. There was however shortage of Inland Letter Cards in the first fortnight of October 1966 at Mahendru Sub Post Office under Patna H.O.

(c) Due to lack of printing capacity there had been inadequate supply of Inland Letter Cards from the Controller of Stamps, Nasik Road.

(d) No such information is available with the Department. However necessary foreign exchange has been released and orders for additional printing equipment have been placed for augmenting the capacity for printing of Inland Letter Cards at the Security Press, Nasik.

आविम जाति क्षेत्रों में डाकघर

896. श्री लालन दास :

श्री मधु लिवडे :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय जमई सर्कल के धुलमपुर (चकई) में कुल कितने डाकघर हैं;

(ख) क्या यह सच है कि इस क्षेत्र में कुछ डाकघरों को बन्द करने का प्रस्ताव है;

(ग) क्या सरकार को इस बारे में कोई शिकायत प्राप्त हुई है कि उस क्षेत्र में कुछ

डाकघरों के बन्द हो जाने से जनता को काफी असुविधा होगी क्योंकि फिर 15 मील के क्षेत्र में कोई डाकघर नहीं होगा; और

(घ) यदि हां, तो विचकरवा की तरह घुलमपुर क्षेत्र में अधिक डाकघर खोलने के लिये क्या कायवाही की गई है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री जगन्नाथ राव): (क)

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(ख) जी हां, केवल दो डाकघरों को ।

(ग) आ डाकघर के बन्द किये जाने के विरुद्ध शदुलमपुर के ग्रामवासियों से एक याचिका प्राप्त हुई है । यह ठीक नहीं कि पन्द्रह मील तक की अरीय दूरी के भीतर कोई डाकघर नहीं होगा । निकटतम डाकघर चकई उप डाकघर है जो केवल आठ मील दूर है ।

(घ) अधिक डाकघर खोलने के प्रश्न की जांच की जा रही है ।

Private College Managements, Kerala

897. Shri Vasudevan Nair:
Shri Warlor:

Will the Minister of Education be pleased to state:

(a) whether all the private college managements in Kerala have implemented the revised salary scales for college teachers;

(b) if not, which are the colleges that have not yet implemented the same; and

(c) the steps taken for the speedy implementation of the revised scales?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Unscrupulous Contractors

898. Shri Uttiya:
Shri Madhu Limaye:
Shri Kishen Pattnayak:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 302 on the 27th July, 1966 and state:

(a) whether the list of unscrupulous contractors/suppliers/cleaning agents has since been prepared; and

(b) whether the action indicated in part (b) of the said answer has also been taken?

The Minister of State in the Ministry of Home Affairs and Minister of Defence (Shri Hathi): (a) Lists of Unscrupulous Contractors/Suppliers/Cleaning Agents are under preparation by the different Departments, Undertakings and Administrations.

(b) Necessary action will be taken as soon as the lists are ready.

सीमावर्ती क्षेत्रों में नागरिक सुरक्षा सम्बन्धी प्रशिक्षण

899. श्री मधु लिमये :
श्री किशन पटनायक :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नागरिक सुरक्षा योजनाओं के अन्तर्गत सीमा क्षेत्रों में अब तक कितने व्यक्तियों को प्रशिक्षण दिया गया है;

(ख) उनमें से कितने व्यक्ति घसपैठ अथवा आक्रमण के समय सेना की सहायता कर सकेंगे; और

(ग) सीमा क्षेत्रों में इस प्रकार प्रशिक्षित किये गये व्यक्तियों का अब तक कितने हथियार दिये गये हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री पू० से० नरकर):(क) से (ग) सदन में